

ANNEXURE 5

Name of the corporate debtor: HARI MACHINES LTD;

Date of commencement of liquidation: 16th November 2018;

List of stakeholders as on : 27.06.2022

List of operational creditors (Government dues)

| Sl. No. | Details of Claimant | | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim rejected | Amount of claim under verification | Remarks, if any |
|---------|--|------------|---------------------------|-----------------|---------------------------|-----------------|---|--|--|----------------------------|--|--------------------------|------------------------------------|-----------------|
| | Department | Government | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by lien or attachment pending disposal | Whether lien/attachment removed?(Yes/No) | % share in total amount of claims admitted | | | | | |
| 1 | THE JOINT COMMISSIONER OF C.T. & G.S.T (CIRCLE HEAD), ROURKELA II CIRCLE PANPOSH | YES | Not applicable | 14,62,40,980.00 | 14,62,40,980.00 | STATUTORY DUES | Not applicable | Not applicable | 100 | Not applicable | Not applicable | Not applicable | Not applicable | Not applicable |